

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3380  
ANSWERED ON:23.08.2011  
FDI INFLOW IN FPIS  
Owaisi Shri Asaduddin;Semmalai Shri S.

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) the total inflow of Foreign Direct Investment (FDI) in the food processing sector registered during 2010-11 up to July 2011;
- (b) whether keeping in view the continuous rise in FDI in the sector, the Government is considering to amend the Agricultural Produce Market Act (APMA) to encourage investors to contact farmers directly; and
- (c) If so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): The total inflow of Foreign Direct Investment (FDI) in the food processing sector registered during 2010-11 is Rs. 858.03 crores (US \$ 188.67 Million) and during 2011-12 up to June, 2011 is Rs. 154.05 crores (US \$ 34.57 Million).

(b) to (c): Agricultural Produce Marketing Act is a state subject. However, Model APMC Act was circulated to State/ Union Territories by the Govt. of India with an advisory to take appropriate action for amending the APMC Act so as to provide competitive alternative choices to the farmers for sale of their produce at remunerative prices.